

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4982
ANSWERED ON:23.12.2014
IMPLEMENTATION OF NFSA
Tamta Shri Ajay

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether National Food Security Act (NFSA) has been implemented in Uttarakhand and if so, the details thereof indicating the number of beneficiaries covered and the foodgrains allocated and disbursed during the last six months;
- (b) whether the Government has stopped the allocation under NFSA on the grounds of delay in completion of computerization of the Public Distribution System (PDS) in the State and if so, the details thereof and the corrective steps proposed in this regard;
- (c) whether the poor families already enrolled under the earlier PDS have been adversely affected due to the decision of implementing the NFSA in the State without putting in place adequate infrastructure facilities; and
- (d) if so, the details thereof and the reaction of the Government thereto along with the corrective steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) to (d): Based on identification of beneficiaries for coverage under NFSA and preparedness to implement the Act reported by the Government of Uttarakhand, allocation of foodgrains to the State under the Act was started with effect from February, 2014. However, on the request of the State Government, this allocation was cancelled and the foodgrains allocation under existing Targeted Public Distribution System (TPDS), as per coverage and entitlements determined thereunder, was restored from the same month. Necessary foodgrains allocation for the accepted number of Antyodaya Anna Yojana, Below Poverty Line and Above Poverty Line beneficiaries under the existing TPDS is therefore continuing to Uttarakhand.

Subsequently, Uttarakhand Government requested for allocation of foodgrains under NFSA from the month of July, 2014. However, due to lack of preparedness of the State Government, including in end-to-end computerisation of TPDS, it has not been possible to agree to this request. The Central Government is providing financial and technical assistance to States/UTs for end-to-end computerisation of TPDS.